NATIONAL COMPANY LAW TRIBUNAL

1

MUMBAI BENCH

C.P. No.: CP 44 2018

Filed U/s.:

Item No (As Per Cause List) .:

te :: 7/2/18

Name & Signature of Counsel for Petitioner:

Ms. Arti Raghvan Mr. Jay Zaveri

Name & Signature of Counsel for Respondent:

Ms. Zarah Padamsee i/b vASHI AND VASHI)

Note: Kindly Handover the Attendance Sheet before Hearing.

ORDER

C.P. No. 44/I&BC/NCLT/MB/MAH/2018

1. The Learned Representatives of both the sides are present.

Wrongly listed on the Cause List. Matter is already adjourned to 26.02.2018.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 07.02.2018. Sd/-

M.K. Shrawat Member (Judicial)

aah